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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.388/BB/2018	For hearing (Awaited ROC report)	Sec 252(3)	M/s Dorris Technologies Pvt Ltd	V Sreedharan PCS	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

31. DEVIKA SATHYANARAYANA
9620698482.

Dorris Technologies
Pvt - Ltd.

[Signature]

RESPONDENT/s :

ORDER

Heard Ms.Devika Sathyanarayana, learned counsel for the petitioner. ROC report still awaited. Post the case on 16.08.2018

[Signature]
Member(T)

Prema Murray- Steno

[Signature]
Member (J)